Name of the Corporate Debtor

Date of Commencement of Liquidation
List of stakeholders as on

SPG Macrocosm Limited 9th October 2025 12th December 2025

## List of secured financial creditors

## Amount in rupees

Sr. No.	Name of creditor	Details of claim received		Details of claims admitted							Amount of contingent	Amount of any mutual		Amount of claim under	Remarks, if any
		Date of receipt		Amount of claim admitted	claim	covered by security interest	security		covered by guarantee	% share in total amount of claims admitted	claim	dues, that may be set off	rejected	verification	
	Bank of Baroda	08-11-2025	14,31,83,543.51	14,31,83,543.51	Secured	100%	No	See Note below	100%	16.05%	0	0	0	0	
-															
			14,31,83,543.51	14,31,83,543.51											

Note :- Security Interest

Primary Security - Hypothecation of stock / book debts / receivables

Collateral Security - (1) Mortgage of all the piece and parcel of immovable property being Garage No. 1 admeasuring 180 square feet carpet on ground floor of the building known as Prabha Co-op. Hsg. Soc. Ltd., Plot No. 77, R. B. Mehta Marg, Ghatkopar (East), Mumbai - 400077 belonging to Mrs. Shailey Prince Goyal.

- (2) Mortgage of all that piece and parcel of immovable property being Flat No. 10 admeasuring 585 square feet carpet on second floor of the building known as Prabha Co-op. Hsg. Soc. Ltd., Plot no. 77, R. B. Mehta Marg, Ghatkopar (East), Mumbai 400077 belonging to Mrs. Shailey Prince Goyal.
- (3) All that piece and parcel of immovable property being Unit No. 12, admeasuring 1465.85 square feet carpet on ground floor in the building known as G space, plot no. 60, Sector 2, Drongiri, Uran, Panvel, Taluka Uran, Dist. Raigad belonging to Shivam Investment, Partners Mr. Madanlal Goyal and Mrs. Shailey Prince Goyal.
- (4) All that piece and parcel of immovable property being Unit No. 19, admeasuring 3461 square feet carpet on first floor in the building known as G space, plot no. 60, Sector 2, Drongiri, Uran, Panvel, Taluka Uran, Dist. Raigad belonging to Shivam Investment, Partners Mr. Madanlal Goyal and Mrs. Shailey Prince Goyal. Personal Guarantee of (1) Mr. Madanlal Goyal (2) Mr. Prince Goyal and (3) Mrs. Shailey Prince Goyal.

Corporate Guarantee of (1) SPG Ventures Private Limited and (2) Shivam Investments - Partnership Firm having partners as Mr. Madanlal Goyal and Mrs. Shailey Prince Goyal.